

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/101/2016
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
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2cp Counsel 1 for Petitioner

H. Karthick Subbar
S. Subbar

Yusuf S.O.
Counsel for R-1 to 5

ORDER

Counsels for both the parties are present. Counsel for the Respondent submitted the reply arguments. Counsel for the Respondent is directed to submit an affidavit mentioning that at no point of time the information about beneficial holding as alleged by the Petitioner was received by the R1. **Reserved for orders.**

- Sel -
MEMBER (TECHNICAL)
ghk

- Sel -
MEMBER (JUDICIAL)